

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.1186  
**TO BE ANSWERED ON 11<sup>TH</sup> FEBRUARY, 2022**

**FUND TO RAJASTHAN UNDER NFSA**

1186 SHRI K.C. VENUGOPAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government intends to release funds of the Central Share to the State of Rajasthan under the National Food Security Act (NFSA); and
- (b) if so, by when and if not, the reasons therefor?

**A N S W E R**  
**THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND**  
**PUBLIC DISTRIBUTION**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

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(a) & (b): Central Government provides Central assistance to States/Union Territories under the National Food Security Act, 2013 (NFSA) for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per the Food Security (Assistance to State Governments) Rules, 2015. Based on the proposals received, an amount of Rs.1410.16 crore has been released to the State Government of Rajasthan. The details of fund released to State Government of Rajasthan is as follows:

Financial Year	Fund released (In crore)
2016-17	333.33
2017-18	10.05
2018-19	339.87
2019-20	95.86
2020-21	374.02
2021-22	257.03
<b>Total</b>	<b>1410.16</b>

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